



Government of Jammu and Kashmir

Finance Department

Civil Secretariat, Srinagar.

Notification

Srinagar, the 6th of October, 2016

SRO 320 .- In exercise of powers conferred by sections 16 & 17 of the Jammu and Kashmir Value Added Tax Act, 2005, the Government hereby direct that the entry 143-A of schedule C of notification SRO-210 dated 29-06-2016 shall be re-cast as under:-

“Motor vehicles when sold by authorized dealers to the members of Armed Forces of Indian Union, Para Military Forces, Ex-servicemen having canteen smart cards and certified by the Canteen Store Department, once in a period of five years.”

By Order of the Government of Jammu and Kashmir.

Sd/-

(Navin K. Choudhary), IAS

Commissioner/Secretary to Government
Finance Department

No. ET/Budget Ann./99/2016

Dated: 06-10-2016

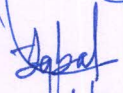
Copy to the:-

1. Vice-Chairman and Director General, J&K Institute of Management, Public Administration and Rural Development.
2. Principal Secretary to Hon'ble Chief Minister.
3. Financial Commissioner, J&K, Revenue.
4. Financial Commissioner, Planning & Development Department.
5. Principal Secretary to Hon'ble Governor.
6. All Principal Secretaries to the Government.
7. All Commissioner/Secretaries to the Government.
8. Divisional Commissioner, Jammu/Kashmir.
9. Commissioner/Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
10. Excise Commissioner, J&K Srinagar.
11. Commissioner Commercial Taxes, J&K, Srinagar.
12. All Heads of Department.
13. All Deputy Commissioners.
14. Director Information, J&K, Srinagar.
15. General Manager, Government Press, Jammu/Srinagar.

16. OSD to Hon'ble Minister for Finance.
17. Private Secretary to Hon'ble Minister for Finance.
18. Private Secretary to Chief Secretary, J&K.
19. Private Secretary to the Commissioner/Secretary to the Government, Finance Department.
20. Government order file/Stock file/Finance Website/GAD website.


(T.K. Bhat)KAS

Additional Secretary to Government
Finance Department


6/10

06.10.16